

electricity would be provided to Ambedkar villages within one year. Sir, please ask for a report regarding the entire area of Uttar Pradesh and the progress made by the Electricity Board with regard to the Ambedkar villages in U.P. I would like to tell you about my district Sitapur that the Electricity Board has not electrified even a single village there. Indolent and corrupt officials are occupying the offices in every district...*(Interruptions)*. The Chairman of the Electricity Board takes bribes of upto one crore rupees and as they rise to the position of Chairman by giving bribe themselves, they make up for it later by accepting bribes. Every month a minimum amount of two lakh rupees goes to the Chairman of Electricity Board from my district. Hence I would like to put forth a few points.

Firstly I would like to state that a report pertaining to Ambedkar villages and especially the Ambedkar villages of Sitapur should be obtained as to how much electrification work has been completed over there. Secondly the Electricity Board is imposing power cuts which is causing heavy losses. Sir, as the monsoon has already set in, it cannot be said that there is a shortage of water. The reservoirs are full even then the electricity Board is deliberately diverting the power to large scale industries while neglecting the small scale industrialists and farms.

Sir, I seek your protection and request you to ask for a detailed report and to conduct an enquiry to pinpoint the corrupt officials.

*[English]*

SHRI RAMESH CHENNITHALA : Sir, I would like to raise a very important issue...*(Interruptions)*

MR. DEPUTY SPEAKER : You will get a chance. Now you sit down.

*[Translation]*

SHRI SUKH RAM (Mandi) : Mr. Deputy Speaker, Sir, Hon. Minister has given a statement about the air crash that took place in Himachal Pradesh on 11th. However as no supplementary is asked and no clarification is sought regarding the statement given by the Minister in Lok Sabha, hence I would like to draw the attention of the Government to two or three points in the Zero hour. The Minister has given the statement that so long as the security or safety measures are not undertaken, the air traffic should be suspended. This is what I gathered from his statement.

Sir, ever since the private companies have started operating in Himachal Pradesh, they have shown a very good performance. The tourism of Kullu Valley and Himachal has benefited a lot as a result thereof. A few points however are worth mentioning in this regard. The day the air crash took place, the communication link had snapped just one minute back. Communication link could not be maintained with the airport. As that place is a part of my Parliamentary Constituency and has been my Assembly Constituency as well, I have seen it. The aircraft was flying at a height of approx

twelve thousand or eight thousand feet. If the Communication link had not broken down they could have informed the airport. There was so much of fog because of bad weather that the pilot could not see that there was a mountain ahead and the air crash took place wherein nine lives were lost. Same thing happened on 9th July two years ago not at the same place but at some other place. There too the reason was bad weather conditions. Hence I would like to draw the attention of the Government to two points. Firstly, all the pilots have commented earlier also about the wrong placement of the air traffic control tower but the officials kept on looking for other reasons to hide their own mistakes. The antenna placement is also wrong. Firstly, the tower should be shifted elsewhere and secondly VHF facility should be provided so that the contact with the pilot could be maintained through that facility.

Since this is a mountain region when one goes up to a certain height and then lowers into valley, this VHF facility can prove to be more useful and effective here rather than in the plains. This is the science age. We should invent such a device with the help of which the link would not be broken down in case the pilot enters thick forest. Mr. Deputy Speaker, Sir, electricity failure is also a constant problem. The airport authorities should make arrangements in this regard too. If the air traffic is suspended in Himachal Pradesh, the tourism would suffer. Therefore, I urge the Government to undertake safety measures at the earliest by paying attention to the aforementioned points so that the air traffic is operated smoothly.

MR. DEPUTY SPEAKER : Mr. Yadav, please speak.

SHRI RAJESH RANJAN alias PAPPU YADAV (Purnea) : Mr. Deputy Speaker, Sir, I am raising an issue pertaining to Bihar and if I were to mention all the incidents in this House, almost all the Members would get aggravated. Just now Shri Kataria was speaking about the incidents that occurred in Aara. It is true that wherever such type of incidents occur the reigning government of the place has to share the blame for it to a certain extent. But which organisation is responsible for this incident and for killing the Harijans and the Muslims? Who is protecting this organisation? 5000 members of Ranvir Sena stormed into a Harijan colony and for the first time...*(Interruptions)*

SHRI CHAMAN LAL GUPTA (Udhampur) : Mr. Deputy Speaker Sir, the Home Minister has already given a statement regarding this issue...*(Interruption)*

*[English]*

SHRI RAJESH RANJAN alias PAPPU YADAV ...*(Interruptions)\**

MR. DEPUTY-SPEAKER : This will not go on record.

*(Interruption)\**.

\* Not Recorded.

MR. DEPUTY-SPEAKER : Please sit down.

*(Interruptions)\*...*

MR. DEPUTY-SPEAKER : Nothing will go on record.

*(Interruptions)*

MR. DEPUTY-SPEAKER : Mr. Yadav, will you sit down? I am asking you to sit down.

*(Interruptions)*

MR. DEPUTY-SPEAKER : Please sit down. Mr. Yadav, behave properly.

*(Interruptions)*

MR. DEPUTY-SPEAKER : Mr. Paswan, please control your Member.

*(Interruptions)*

MR. DEPUTY-SPEAKER : Please sit down. Behave properly.

*(Interruptions)*

MR. DEPUTY-SPEAKER : Mr. Paswan, please ask your Member to sit down.

*[Translation]*

SHRI RAJESH RANJAN alias PAPPU YADAV : What is this Ranvir Singh Sena?...*(Interruptions)*

MR. DEPUTY SPEAKER : It is not a public meeting. This is Parliament; please sit down

*(Interruptions)*

*[English]*

MR. DEPUTY SPEAKER : Please sit down first.

*[Translation]*

*(Interruptions)*

MR. DEPUTY SPEAKER : This is Parliament House, not a public place.

*[English]*

You will have to behave properly. Otherwise I will have to think of some other thing. Yes, Mr. Nitish Kumar.

*[Translation]*

*(Interruptions)*

*[English]*

MR. DEPUTY SPEAKER : You all have to maintain the dignity of the House.

*[Translation]*

SHRI VIRENDRA KUMAR SINGH (Aurangabad) : Mr. Deputy Speaker, Sir, where is my name?

MR. DEPUTY SPEAKER : There are 70 names in this list.

SHRI VIRENDRA KUMAR SINGH : We have also given our names. Names are not being called out according to the list.

MR. DEPUTY SPEAKER : I have a typed list which contains 70 names.

*[English]*

SHRI P.R. DASMUNSI (Howrah) : Those who gave the notice should get priority. It is not that anybody can raise hands and get a chance to speak. That is the direction of the Speaker and yourself. Those who have given the notice should get priority.

*[Translation]*

SHRI NITISH KUMAR : Mr. Deputy Speaker, Sir, I was asking for your permission time and again to draw the attention of the House towards a different subject altogether. This question is regarding the loans to farmers waived off upto ten thousand rupees by the previous United Front Government headed by Shri V.P. Singh. This scheme was known as loan waivers. The succeeding Congress Government also continued this programme. But I state with regret that the loans of the farmers which were pronounced to be waived off, are being recovered with interest in Bihar. Through you I would like to ask the Government to give a statement as to whether the Central Government has given its share of money to the State Government. Who is guilty—the State Governments or the banking institutions? After enquiring into it, the loans of farmers waived off earlier under that criterion should stand waived. The Certificates being issued or any action being taken in this regard should be stopped.

Mr. Deputy, Speaker, Sir, the incident of Bhojpur needs outright condemnation. If violence, in this way, enters the politics, it will be very difficult to solve any problems of the country. The way, the women and the children were butchered, those having faith in non-violence and the Constitution, feel thoroughly ashamed. One should not take political mileage by raising this question but all of us should ponder over it as to how such incidents should be stopped. Such violence, created either by 'Ranbir Sena' or MCC, should be condemned and thus this incident should be condemned. Mr. Deputy Speaker, Sir, I would like to condemn this incident but I object the way in which Dr. Rongpi has raised this question. The hon. Home Minister has made a statement in this regard in the other House. The hon. Prime Minister had mentioned this incident in this House in some other context. He wanted to go there but could not give this idea a concrete shape. Everybody is concerned about this incident. Everybody has condemned this incident but the way, in which the Members of Samajwadi Party have mentioned this incident, is deplorable. It is a different matter that Shri Chandradeo Prasad Verma, a Member of Janata Dal who is also a Minister in the Union Government, represents that constituency. Some days ago, he had

\* Not Recorded